



5th

NATIONAL

ICFAI MOOT COURT COMPETITION

16th - 18th Feb

2024

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INVITATION LETTER

ICFAI Law School, The ICFAI University Dehradun is pleased to announce its 5th National Moot Court Competition to be held from 16th February - 18th February 2024. This competition is organized in synchronization with the vision and objective of the ICFAI University i.e. acquiring domain knowledge, developing professional skills, and its application in the practical world. The competition strives to give a platform to the budding lawyers of our country to imbibe analytical skills in real-time situations. The ultimate aim is to engage with students and allow them to experience the complexities of the law.

With immense pleasure, we take this opportunity to invite your esteemed organization to participate in the Moot Court Competition actively. We solicit your presence in our competition by sending a team and enhancing the process. A copy of detailed rules and regulations is attached herewith for your kind reference.

It would be an honour to have participation from your esteemed institute. We are thanking you in anticipation.

We are looking forward to your engagement in the event.

Thanking you,
Warm regards
ICFAI Law School
The ICFAI University, Dehradun



ABOUT THE ICFAI UNIVERSITY DEHRADUN



The ICFAI University Dehradun, Uttarakhand (hereinafter referred to as the University) was established under the ICFAI University Act 2003 (Act No.16 of 2003) passed by the Uttaranchal Legislative Assembly and assented to by the Governor on July 08, 2003.

The ICFAI University secured 44th rank in the World Universities with Real Impact (WURI) Rankings 2020 released by United Nations Institute for Training and Research. ICFAI is the only non-governmental institution among two Indian Universities in this list. The University has also been awarded the certificate for E-Learning Excellence of Academic Digitization (e-LEAD).



ABOUT ICFAI LAW SCHOOL DEHRADUN

The ICFAI Law School (formerly known as Faculty of Law), a constituent of the ICFAI University Dehradun, is established to develop a new generation of legal professionals through the comprehensive and contemporary body of knowledge integrating law with Management/Humanities. The Bar Council of India has accorded its approval for imparting three-year and five-year Law courses at ICFAI University, Dehradun, Uttarakhand, and awards degrees in law. The ICFAI Law School, Dehradun offers B.B.A.-LL.B(Hons.) and B.A.-LL.B(Hons.) integrated five-year courses, One Year LL.M in Corporate and Constitution laws, PhD full-time and part-time programs.

The ICFAI Law School, Dehradun held the 1st Rank in the category of “Top Law School in the State of Uttarakhand” by CSR-GHRDC Law Schools Survey 2022. It also secured 1st position in Uttarakhand & 13th among Top Law Colleges (Pvt.) in India -IIRF. The ICFAI Law School, Dehradun ranked 11th, by India Today under the category Best College in North India- Law MDRA Best Colleges Survey-2021.



ABOUT MOOT COURT COMMITTEE



MOOT COURT COMMITTEE
ICFAI UNIVERSITY, DEHRADUN

The Moot Court Committee (MCC) is the official student committee for managing mooting activities and events at ICFAI Law School, Dehradun. The Committee consists of members from B.B.A./B.A. LL.B. (Hons.) programme. The Committee conducts the Intra University Moot Court Competition each year, a competition that forms the basis for selecting university students to prepare them for national and International Moot Court Competitions.

The Committee also conducts National Level Moot Court Competition. The Committee is also committed to train and preparing every student, especially the fresher batch on the nuances of mooting, drafting and advocacy by holding workshops, orientation & comprehensive guidance program.

The competition strives to give a platform to the budding lawyers of our country to imbibe analytical skills in real-time situations. The ultimate aim is to engage with students and allow them to have firsthand experience of the complexities of the law. The goal of the Moot Court Committee is to provide opportunities to harbour research, oral advocacy and legal drafting skills and other essential powers to mould an individual into an adept speaker.

FROM THE VICE-CHANCELLOR'S DESK



**Prof. (Dr.) Ram Karan
Singh
Vice-Chancellor**

I am ecstatic to know that ICFAI Law School, The ICFAI University, Dehradun is organizing “The 5th National Moot Court Competition 2024” , from 16th-18th February, 2024.

The goal of this Competition is to bring together budding lawyers and adjudicators in the field of law to showcase their legal, analytical, adjudication skills and explore recent developments in the field of law and put forth creative ideas to applications and challenges to legal system. I congratulate the organizing team of “The Moot Court Committee” for selecting a Competition that will bring about ideas to carve a path towards development of the law students as well as the Indian legal system.

I extend my best wishes for the success of the Competition.



FROM THE DEAN'S DESK



**Prof. (Dr.) Tapan K
Chandola
Dean ILS**

The “5th National ICFAI Moot Court Competition, 2024” will be a reflection of the unflagging commitment of the ICFAI Law School, The ICFAI University Dehradun to the cause of professional legal education in India.

The zeal and meticulousness of the effort displayed by “The Moot Court Committee” in organizing the competition is commendable. The Competition will be very beneficial for all the participants as it will make them aware about all the nuances that are rudimentary in the Legal Profession. The Competition will not only enhance the argumentative skills of all the participants but also strengthen their drafting skills. This Competition will ensure that students excel at every juncture that is pre-requisite of this profession. On this note, I cordially welcome you to attend the 5th National ICFAI Moot Court Competition, 2024 by ICFAI Family.

My best wishes to the organisers and the participants in this endeavour.



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The firm has successfully represented clients before diverse fora including Supreme Court, Delhi High Court, Bombay High Court, National Company Law Appellate Tribunal, various benches of the National Company Law Tribunal, Adjudicating Authorities under the Foreign Exchange Management Act, 1999 and Prevention of Money Laundering Act, 2002, various district courts and arbitral tribunals.



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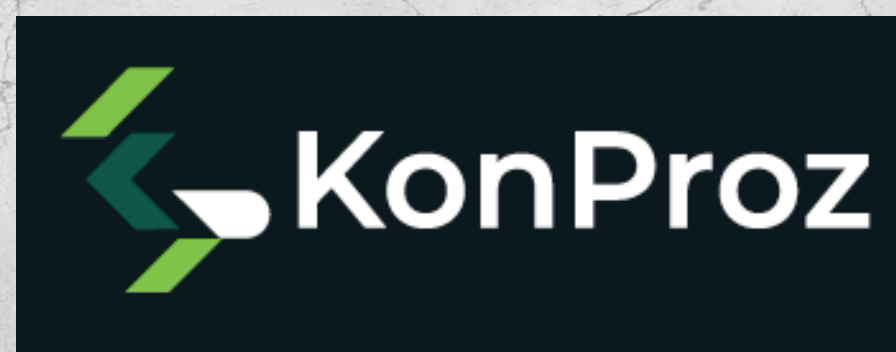
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MOOT COURT COMMITTEE
ICFAI UNIVERSITY, DEHRADUN

TIMELINE



11th December, 2023

1 Release of Moot Proposition
Provisional registration starts

Last day for provisional registration



11th January, 2024

20th January, 2024

3 Last day to seek Clarification

Last date for Final Registration



31st January, 2024

5th February, 2024

5 Last day of Memorial submission

Inauguration
Preliminary rounds
Researcher's Test



16th February, 2024

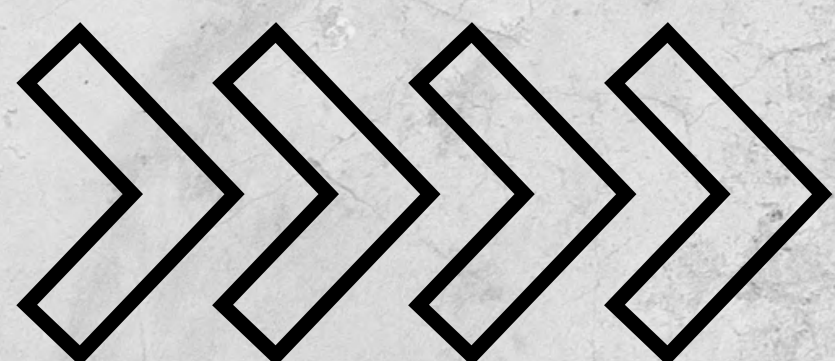
17th February, 2024

7 Quarter Finals
Semi Finals

Finals
Valedictory
Cultural evening



18th February, 2024



Awards and Prizes

Winner
Rs. 40,000 + Trophy

Runner - Up
Rs. 30,000 + Trophy



Best-Researcher
Rs. 10,000 + Trophy

Best- Memorial
Rs. 10,000 + Trophy

Best- Speaker
Rs. 10,000 + Trophy



ADDITIONAL PERKS

Winner

The winner team shall be awarded with

- Cash prize of INR 40,000/- (Forty Thousand only)
- Three (3) one-year academic subscriptions to EBC Online Web Edition worth Rs. 14,500 each, total value of Rs. 43,500.

Runner-up

The team shall be awarded with

- Cash prize of INR 30,000/- (Thirty Thousand only)
- Exclusive KonProz GPT subscriptions for 60 days from the date of award.
- Free access to Shilpi.AI, the AI avatar of KonProz GPT on WhatsApp for 60 days from the date of award worth Rs. 50,000.

Best Speaker

The winner shall be awarded with

- Cash prize of INR 10,000/- (Ten Thousand only)
- 1-year LiveLaw Premium subscription at a 50% discount.

Best Researcher

The winner shall be awarded with

- Cash prize of INR 10,000/- (Ten Thousand only)
- 1-year LiveLaw Premium subscription at a 50% discount.

Best Memorial

The winner shall be awarded with

- Cash prize of INR 10,000/- (Ten Thousand only)
- 1-year LiveLaw Premium subscription at a 50% discount.





REGISTRATION

Universities have to mandatorily fill in the Provisional Registration form.

LINK:- <https://forms.gle/EVqhRsPuaZmY7q2s7>

Provisional Registration can be done till **January 11, 2024.**

The Final Registration link would be sent only to those who would fill the Provisional Registration Form.

The last date for the Final registration will be **January 31, 2024.**

Registration for the Competition will commence on **December 11, 2023.**

The Registration fees for the competition will be INR **3600/-** (Inclusive Of GST).

**** All the participants on completion of the Final Registration will get One month access to the SCC Online Web Edition worth Rs. 1099 each.**



ACCOMODATION

The participants are at will to manage their own accomodation and if assistance is required then accomodation assistance shall be provided at our Accomodation Partner's facility from **15th February 2024 (6:00 PM) to 18th February 2024 (8:00 PM) @390 INR Per bed Per night.**

The accomodation shall include Non-AC, Attached Washroom with Double Sharing Bed, 1 Mattress, 2 Sheets, 1 Blanket/Cover, 1 Chair & Table Set, 1 set of Toiletries, for which the participants shall abide by the rules of the facility.

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CLARIFICATION

Clarifications can be sought and requested, until **20th January, 2024** through the Email with the subject line “Clarifications - INMCC”.



mootcourt@iudehradun.edu.in

Based upon the requests received from all Teams, Corrections and Clarifications to the Competition Proposition will be published on the date as notified. Each Team must ensure that it receives and adequately notes the Corrections and Clarifications in preparation for the Competition.

For further queries, kindly contact:

Mr. Ashutosh Sharma, Convenor: +91 7008255137

Mr. Aviral, Co-Convenor: +91 9523504066

Ms. Girisha Pathak, Secretary: +91 7388604482

Mr. Himanshu Shekhar, Core Member: +91 9696262630



ORGANIZING COMMITTEE



Mr. Ashutosh Sharma
Convenor



Ms. Unnati Chauhan
Co - Convenor



Mr. Aviral
Co - Convenor



Ms. Aayushi



Ms. Amrisha Kumari



Ms. Girisha Pathak



Ms. Aditi



Mr. Ankit Ranjan



Mr. Himanshu Shekhar



Ms. Mansi Priya



Ms. Siddhi Roy



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click on the link to visit and follow:**



@iud_mcc



**Moot Court Committee, The ICFAI University,
Dehradun**



MOOT COURT COMMITTEE
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